



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
112	Cont.Cas(C)/541/2022 FIXED	KHALILUR RAHMAN BARBHUIYA AND 4 ORS Versus ROHAN KUMAR JHA, I.A.S.	MR. A M S MAZUMDER	
113	WP(C)/6045/2022 FIXED	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
114	WP(C)/6418/2022 B/O	MEGHA PLAST PVT LTD AND ANR Versus THE PUNJAB NATIONAL BANK AND ANR	MR. S P ROY JYOTISH DAS	SC, PNB

LEAVE NOTE OF ADVOCATES FOR 26/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/6227/2022 FIXED	MUSSTT SALEHA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR B CHANDA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
16	CR(HC)/16/1994 FIXED	D.K. DUTTA Versus UNION OF INDIA	MR. K C ROY MR H K MAHANTA MR. A K BHATTACHARJEE	MR. S C KEYAL MR. D K DAS, SC, CBI MR. S K MEDHI MRS. A GAYAN MR. A S BHATTACHARYYA SC. U.O.I. C.G.S.C. ADDL. AG, ASSAM
17	WITH CR(HC)/17/1994	J. BHUYAN. Versus UNION OF INDIA and ORS.	MR. P PATHAK MR. P BARMAN MR. T SEN	GA, ASSAM MR. D K DAS SC, CBI ADDL, AG, ASSAM ADDL. CGSC

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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
13	Review.Pet./157/2019 FIXED, WITH WP(C)/4234/2017 (D/O), CAVT./929/2017	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. JUNM LASKAR MR. A M BARBHUIYA	SC, SEC. EDU. MR A R BHUYAN MRS. R DEVI MR. A R TAHBILDAR MR F A LASKAR
	WITH I.A.(Civil)/62/2020 in Review.Pet./157/2019	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA	SC, SEC. EDU.
	WITH I.A.(Civil)/325/2020 in Review.Pet./157/2019	SUBRATA PURKAYASTHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	MR. A M BARBHUIYA SC, EDU
	WITH I.A.(Civil)/326/2020 in Review.Pet./157/2019	SUBRATA PURKAYASTHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	MR. A M BARBHUIYA SC, EDU
14	WITH WP(C)/3489/2020	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU. MRS. R DEVI MR F A LASKAR MR. D H MOZUMDER

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
45	WP(C)/6399/2022 B/O	RUPAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EXCISE DEPTT.
46	WP(C)/6410/2022 B/O	ANANTA BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	GA, ASSAM
47	WP(C)/6412/2022 B/O	NABA KR SARMA Versus THE STATE OF ASSAM AND 14 ORS	MR. T J MAHANTA MR. S U AHMED MR A HAWARI MS. M BARMAN	SC, P AND R.D. GA, ASSAM
48	WP(C)/6413/2022 CAVT. NO.11372/022, B/O	ANUPAM SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR J BORAH (FOR CAVEATOR) SC, EXCISE DEPTT. MR. R B PHOOKAN (FOR CAVEATOR)
49	WP(C)/6414/2022 B/O	M/S A K SINGH AND COMPANY Versus THE COAL INDIA LTD. AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	SC, COAL INDIA
50	WP(C)/6423/2022 B/O	DEEP TRADERS TRANSPORT AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR P SHARMAH MR P SONOWAL	ASSTT.S.G.I. SC, I O C
51	WP(C)/6425/2022 B/O	MD. HAFIZUDDIN AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR P SHARMAH MR P SONOWAL	ASSTT.S.G.I. SC, I O C
<u>ADMISSION</u>				
52	WP(C)/6453/2019 B/O	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI MR C KUMAR (R18) ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4070/2019 in WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG

53	WITH WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4071/2019 in WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
54	WP(C)/4391/2022 FIXED	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I
55	WP(C)/6086/2022 FIXED, CONNECTED WITH ITEM NO. 9 IN DAILY CAUSE LIST	SUJIT BORO Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR. P K ROYCHOUDHURY (R-6) MR. N G KUNDU MR G DEKA MS. P UPAMANYU SC, BTC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/2970/2022 FIXED	NAYANJYOTI DAS Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
HEARING				
53	MACApp./375/2017 QUANTUM, FIXED, WITH LCR	MUSTAFUR RAHMAN @ YUSUF ALI Versus RABEYA BIBI and ANR	MS. M GOGOI MS. J A KHANAM MR. S A AHMED	MR G J SHARMA (R-1) MR. S K GOSWAMI MR. P SHARMAH MR. I A TALUKDAR MD. A KUDDUS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
58	Bail Appln./2493/2022 B/O	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
MOTION				
59	Crl.Pet./963/2022 FIXED	MONI AHMED @ HASNUR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
60	AB/2855/2022 B/O	JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
61	AB/2861/2022 B/O	RASHANAN BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. P P DEKA MR. T DEURI MR D KALITA	PP, ASSAM
BAIL HEARING				
62	AB/2060/2022 WITH CASE DIARY, FIXED	RAJU GHOSH AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	MR A N AHMED PP, ASSAM
63	AB/2103/2022 WITH CASE DIARY AND CASE RECORD, FIXED	SULTAN ALI AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
64	AB/2341/2022 FIXED	MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM MR S K CHHETRY	PP, ASSAM
65	AB/2516/2022 FIXED	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MD F FARIDI	MR J P DAS MR. P D NAIR MR G ALAM MR. H ROHMAN PP, ASSAM
66	AB/2664/2022 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

67 AB/2775/2022
FIXED

MD MIZANUR @ MIZANUR RAHMAN
Versus
THE STATE OF ASSAM

MRS S RAHANA
MR. A M AHMED
P. GHOSH

PP, ASSAM

ORDERS

68 CrI.A./221/2022
FIXED

RENU BALA BARMAN
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. S S BAROOAH

PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	WP(C)/6284/2022 FIXED	RANJIT NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, APSC SC, N C T E
49	WP(C)/6287/2022 FIXED	DAIMU ISLARY Versus THE STATE OF ASSAM AND 5 ORS	MS S P CHETRY	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM
50	WP(C)/6427/2022 B/O	SRIDHAR PASHI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./1799/2022 WITH CASE RECORD AND CASE DIARY, B/O	RAJ KISHORE NAMASUDRA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
54	Bail Appln./2409/2022 B/O	JAMIR ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
MOTION				
55	AB/2847/2022 B/O	DIGANTA BORAH Versus THE STATE OF ASSAM	MR R SENSUA MR D BORAH M. A. OASIS	PP, ASSAM
56	AB/2849/2022 B/O	SABIN KALITA Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./2221/2022 WITH OFFICE NOTE, FIXED.	ALI HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
58	Bail Appln./2248/2022 FIXED	UDDHAB KR BHARALI Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA	PP, ASSAM
59	Bail Appln./2277/2022 WITH CASE DIARY, FIXED	ANISUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/189/2019 FIXED	MAINAJAN KHATUN Versus THE HINDUSTAN PETROLEUM CORPORATION LTD AND 4 ORS.	MR. B D KONWAR SR. ADV. MD. A MATLIB MR. R KALITA MR. R DHAR MR H AGARWAL MR J SINGH MR A K AZAD	MR. S BORTHAKUR (R 1- R4) MR. S S ROY (R 1-R 4)
	WITH I.A.(Civil)/783/2022 in WP(C)/189/2019	NAZNIN HASSAN Versus MAINAJAN KHATUN AND 4 ORS. F	MR. N H BARBHUIYA	
53	WP(C)/2243/2021 FIXED	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR S DUTTA (R-5) MR H R A CHOUDHURY (R5) MR. U K NAIR (r-5) MR. I CHOWDHURY SR ADV (r-6) MR. S ISLAM (r-5) MR. J M A CHOUDHURY (R- 6) MR. A T SARKAR (R5) MR. A KHANIKAR MR. P SENGUPTA (R-5) MR. N I KHAN (r-5) MR. S Z RAHMAN (R-5) MR. A B T HAQUE (R-6) MS S SARMA HAZARIKA (r- 5) MS N NEWME (r-5) SC, PWD
	WITH I.A.(Civil)/902/2021 in WP(C)/2243/2021	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD

54	WP(C)/6046/2022 FIXED	M/S KHONA TEA ESTATE LLP AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH MR. M VASHIST	MR D K MISHRA MR. B PRASAD MR. S NEOG (R-8) MS. S G BARUAH (R-8) MR. B BORGHAIN (R-8) MR B SAIKIA (R-8) MR P J BORAH MR H K SARMA (R-6) MS K BHATTACHARYYA (R-6) SC, INDUSTRIES AND COMMERCE
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ORDERS

55	Cont.Cas(C)/596/2019 FIXED	NURUL HAQUE BARBHUIYA AND 16 ORS. Versus KEERTHI JALLI, I.A.S. AND ORS.	MR. A H M R CHOUDHURY MR. S ROY MR. M H LASKAR MR F ABDULLAH	MR. D SAIKIA MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. B GOGOI MR. D NATH (r-6) MS. L DEVI MR P NAYAK MR P NAYAK
56	Review.Pet./150/2022 WITH WP(C)/6399/2021(D/O) FIXED	FIROJA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR F HAQUE MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, P AND R.D. GA, ASSAM MR A K AHMED
57	I.A.(Civil)/2687/2022 FIXED in WP(C)/5681/2021 WITH WP(C)/5681/2021	NABAJYOTI BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS	SC, PWD
		NABAJYOTI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, PWD SC, FINANCE

HEARING

58	WP(C)/381/2014 FIXED	BIRENDRA NATH BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS. S SAIKIA	GA, ASSAM MR.D P BORAH SC, PWD
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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
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8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday,26th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	WP(C)/8444/2019 WITH WP(C)/8007/2019(D/O) B/O	KUSHESWAR KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT SC, AAU
56	WP(C)/8362/2019	NILOTPAL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N A SINGH	SC, AGRI. DEPARTMENT SC, AAU
57	WP(C)/4689/2022 FIXED	ABUL FAZAL JAHANGIR HUDA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, PWD
ORDERS				
58	I.A.(Civil)/2153/2022 FIXED in WP(C)/2094/2022 WITH WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA Versus THE STATE OF ASSAM AND 7 ORS SUREN KALITA @ SURENDRA CH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR G PATHAK MR. G PATHAK MR. B SARMAH MR G PATHAK MR I UDDIN	GA, ASSAM SC, ASIDC SC, FINANCE SC, ASIDC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 26/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	MACApp./724/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus MD SOLEMAN ALI AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. R CHETRI
52	MACApp./726/2022 FIXED	WAHIDA KHATUN AND 5 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. A J SAIKIA (r-1) MR. B KAKATI (r-1) MR G S BORO
ORDERS				
53	MC/93/2017 in MACApp. SL. NO. 242169, FIXED	NATIONAL INSURANCE CO. LTD. Versus BIRENDRA KR. SINGHA and 2 ORS,	MS.S ROY	MR.G C PHUKAN(R-1) MR.S K SINGHR-1 MR.G UDDIN(R-1)
54	I.A.(Civil)/2892/2017 FIXED in MACApp./300188/2017 WITH MACApp./300188/2017 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SMT. KHIRADA BHUYAN and 2 ORS, UNITED INDIA INSURANCE COMPANY LTD Versus SMT KHIRADA BHUYAN and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR.S S SHARMA MS.L SHARMA	
55	I.A.(Civil)/1284/2018 FIXED in MACApp./260/2018 WITH MACApp./260/2018	SMT. SWARASWATI MANDAL Versus UCN CONSTRUCTION CO. PVT. LTD AND 6 ORS SMT SWARASWATI MANDAL Versus UCN CONSTRUCTION CO . PVT. LTD.AND 6	MR. A R SHOME MR B PUSHILAL MR. A R SHOME MR B PUSHILAL	MR. K K BHATRA (R3) MR. R K BHATRA (R3, R6) MS. S BURAGOHAIN (R3,R6) MS RIMPI DUTTA (R3)
56	I.A.(Civil)/72/2021 FIXED in MACApp./147/2021 WITH MACApp./147/2021 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR	

WITH
I.A.(Civil)/149/2021
(Filing Number)

THE NATIONAL INSURANCE COMPANY
LIMITED

MS. R D MOZUMDAR

Versus

MD. PINKU HUSSAIN @ TINKU HUSSAIN
AND ANR (B)

MUST. MOMINA KHATUN

MR. S K GOSWAMI

K U AHMED

Versus

SALEHA BEGUM AND ANR.

57 I.A.(Civil)/2788/2022
in Review.Pet./51/2022(D/O), in
MACApp./100/2020(D/O), B/O
in Review.Pet./51/2022

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
46	Crl.Rev.P./441/2022 FIXED	ABDUL MAJID Versus UNION OF INDIA AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, DRI
STAY MATTERS				
47	Crl.Rev.P./185/2015 WITH LCR 5 FILES, B/O	KSHITISH CH. KARMAKAR Versus DR. ZAHIDUL HUSSAIN and ANR.	MR.R ALI MS.S K HAZARIKA	MR.H R A CHOUDHURYR-1 MR.R A CHOUDHURY(R-1) MR.A ALAM(R-1) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

56	I.A.(Civil)/2953/2022 B/O in WP(C)/4507/2021 WITH WP(C)/4507/2021	SMTI MONJU KURMI Versus DIPAK BORAH AND 4 ORS. DIPAK BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA MR J PAYENG	SC, ELEM. EDU MR J PAYENG GA, ASSAM MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA SC. EDU.
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ORDERS

57	Cont.Cas(C)/127/2020 B/O	ABU BAKKAR LASKAR Versus SMT. SURANJANA SENAPATI, ACS AND 2 ORS.	MR F A LASKAR MR. D H MOZUMDER	
58	Cont.Cas(C)/381/2020 B/O	SATYA BORGHAIN Versus PHANINDRA JIDUNG, AES	MRS A BUJARBARUAH	SC, SEC. EDU. MS. R MAZUMDAR
59	I.A.(Civil)/2952/2022 B/O in WP(C)/6472/2016 WITH WP(C)/6472/2016	MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 2 ORS. MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 4 ORS.	MR. R DUBEY MR. A N I HUSSAIN MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, G U SC, G U

LEAVE NOTE OF ADVOCATES FOR 26/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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5)	MR. A SARMA	21-09-2022	To	29-09-2022
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8)	MR. U SARMA	23-09-2022	To	26-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
47	MACApp./480/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI NAYANTORA DOLEY and 3 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	MR.S P CHOUDHURY(R-1) MR.A S DHILLON(R-1) MR K BISWAKARMA
48	Arb.A./8/2020 WITH LCR, FIXED	UNION OF INDIA AND 2 ORS Versus M/S BIKASH ENTERPRISES	MR. B K DAS MR H P GUWALA	MR D SENAPATI MR. A CHETIA MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/2825/2022 in Arb.A./8/2020	UNION OF INDIA AND 2 ORS Versus M/S BIKASH ENTERPRISES	MR. B K DAS MR H P GUWALA	MR D SENAPATI MR H K SARMA
49	I.A.(Civil)/126/2021 FIXED in MACApp./10572/2020	NEW INDIA ASSURANCE COMPANY LTD. Versus ELIMA BEGUM AND 2 ORS.	MR. R GOSWAMI	
	WITH MACApp./10572/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus ELIMA BEGUM AND 2 ORS. B	MR. R GOSWAMI	
	WITH I.A.(Civil)/398/2021 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus ELIMA BEGUM AND 2 ORS. B	MR. R GOSWAMI	
50	I.A.(Civil)/734/2021 FIXED in MACApp./95/2020	SMTI. DHONODA SONOWAL Versus SRI SATYA NARAYAN AGARWAL AND 2 ORS	MR H BEZBARUA MR. S J SARMAH MR. R R KAUSHIK	
	WITH MACApp./95/2020 (Filing Number)	SMTI. DHONODA SONOWAL Versus SRI SATYA NARAYAN AGARWAL AND 2 ORS		
51	I.A.(Civil)/2073/2022 FIXED in MACApp./8158/2022	JAHANARA BEGUM AND 3 ORS Versus SRI. ANIL KUMAR AND 2 ORS	MR G JALAN MR. N KALITA	
	WITH MACApp./8158/2022 (Filing Number)	JAHANARA BEGUM AND 3 ORS Versus SRI. ANIL KUMAR AND 2 ORS (H)	MR G JALAN	

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
31	MACApp./150/2012 (AT 10:30 AM)	NATIONAL INSURANCE CO. LTD. Versus MADAN CH. DEKA and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	MR. S K SANGANERIA (R1,R2) MR. N BHATRA (R1,R2) MR G JALAN (R1,R2)
32	MACApp./33/2015 (AT 10:30 AM)	M/S. NEW INDIA ASSURANCE CO. LTD. Versus MD. SAHIDUR RAHMAN and 2 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA	MR. R ALI MR.R C PAUL(R-3) MS.S ROY(R-3) MR. H A AHMED MR. H N ISLAM
ADMISSION				
33	MACApp./722/2022 FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI GEETRANI DAS and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	MS. P BHATTACHARYA (R-1) MR. A KHAN (R-1)
	WITH I.A.(Civil)/2957/2022 in MACApp./722/2022	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI GEETRANI DAS and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	MS. P BHATTACHARYA (R-1) MR. A KHAN (R-1)
34	MACApp./727/2022 FIXED	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SUFIAN AHMED AND 2 ORS	MR. R P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. S ROY (r-1,2) MR. M H LASKAR MR F ABDULLAH (r-1,2) MR M HOSSAIN (r-1,2)
	WITH I.A.(Civil)/2962/2022 in MACApp./727/2022	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SUFIAN AHMED AND 2 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. S ROY (r-1,2) MR. M H LASKAR MR F ABDULLAH (r-1,2) MR M HOSSAIN (r-1,2)
35	MACApp./730/2022 FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus MRS. TURA BANU AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR MR. A SHAKIL (OP1)
	WITH I.A.(Civil)/2963/2022 in MACApp./730/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus MRS. TURA BANU AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR MR. A SHAKIL (OP1)
ORDERS				
36	I.A.(Civil)/3008/2017 FIXED in MACApp./301182/2017	UNITED INDIA INSURANCE CO. LTD. Versus SMTI HEMADA SAIKIA and 2 ORS,	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MS.S DAS	MR. N D BHUYAN (R1, R2) MR P D BHUYAN (R1, R2) MR H DAS (R1, R2) MR S DUSAD (R1, R2)

WITH
MACApp./301182/2017
(Filing Number)

UNITED INDIA INSURANCE CO. LTD
Versus
SMTI HEMADA SAIKIA and 2 ORS

MR.K K BHATRA
MR.R K BHATRA

MR. N D BHUYAN
MR P D BHUYAN
MR H DAS
MR S DUSAD

37 I.A.(Civil)/80/2019
FIXED
in MACApp./17294/2018

ORIENTAL INSURANCE COMPANY LTD
Versus
NEKIBUDDIN AHMED AND ANR

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

WITH
MACApp./17294/2018
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD
Versus
NEKIBUDDIN AHMED AND ANR

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
6	Crl.A./103/2021 WITH LCR 2 FILES, P.B.-2, FIXED	SHRI NAVEEN KUMAR @ NAVEEN PRAKASH AND ANR Versus UNION OF INDIA AND ANR	MS. S K NARGIS MS N DAS MS. A MESEN	SC, CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 26/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022